

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **23.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No :
Petition No : Comp. Appeal/33/2024
Name of Petitioner : Income Tax Officer
& Vs
Name of Respondent : Impulse Power Solutions Pvt Ltd and 3 Others
Section : 252(1) of CA, 2013

ORDER

Present: Mr. Rajkumar Jhabakh, Ld. Counsel for
Appellant/Income Tax Department.
Ms. Nandhini Agarwal, Ld. Counsel for RoC.

Report filed by the RoC.

Till date, no appearance has been made by the other Respondents.

Arguments heard.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**